

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

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|----------------------------------|---|
| APPLICATION NUMBER | : |
| PETITION NUMBER | : TCP/131/2016 |
| NAME OF THE PETITIONER(S) | : G. Rajendran |
| NAME OF THE RESPONDENT(S) | : M/s G4 Investments (India) Private Limited & 5 others |
| UNDER SECTION | : 235, 397/398 |

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|--------------------------------|-------------------------------|------------------|
| S.No. NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
| | REPRESENTATION BY WHOM | |

1. CIBI VISHWU

ANANTH. M

Counsel for
Petitioner

Ch. Md. Sharief Tariq

2. H. Karthikey Seshadri
P. Rajuji

Counsel for Respondents

P. Rajuji

ORDER

Counsels for both the parties present. Counsel for the respondent stated that he is not filing sur rejoinder and the matter be posted for final hearing. At request time extended for final hearing. Put up on **02.12.2016 at 10.30 A.M.**

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)